GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:632 ANSWERED ON:24.02.2011 LEGAL AID CLINICS

Naik Dr. Sanjeev Ganesh; Panda Shri Baijayant; Paranjpe Shri Anand Prakash; Pradhan Shri Nityananda; Sule Supriya

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up free legal aid clinics in all villages in the country;
- (b) if so, the details thereof;
- (c) whether the main aim of these legal aid to help solve disputes without allowing them to mature into litigation in courts;
- (d) if so, the details thereof;
- (e) whether women lawyers are proposed to be given preference in appointment in such courts;
- (f) if so, the details thereof;
- (g) whether such legal system would be funded by the Union Government;
- (h) if so, the details thereof;
- (i) whether under this scheme lawyers and other services like preparing applications for job cards under the NREGA; and
- (j) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR.M. VEERAPPA MOILY)

(a) to (d): Yes Madam. National Legal Services Authority (NALSA) under National Legal Services Authority (Legal Aid Clinics) Scheme, 2010 plans to set-up legal aid clinics in all villages or for a cluster of villages depending on the size of such villages. These legal aid clinics will provide legal advice to the people, and other types of assistance like help in drafting of applications and interaction with the local government officials.

The legal aid lawyer in the legal aid clinics will try to resolve local disputes through ADR techniques and if required refer the matter to the higher legal services institutions.

- (e) & (f): The Legal Services Institutions would include adequate number of women lawyers in the panel lawyers for legal aid clinics.
- (g) & (h): Yes. National Legal Services Authority proposes to provide grant in aid to the State Legal Services Authorities for meeting the expenses on legal aid clinics by way of grant in aid from Central Government.
- (i) & (j): The legal aid clinics will provide legal advice to the people and other types of assistance like drafting of applications for job cards under NREGA and interaction with the local government officials to do away with the bottlenecks in administration for making available government services to the common man.